

CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF JMG CORPORATION LIMITED

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This Corrigendum to Detailed Public Statement ("Corrigendum") is being issued by Sobhagya Capital Options Limited ("Manager to the Offer"), on behalf of Mr. Atul Kumar Mishra ("Acquirer"), in respect of the Open Offer to the Equity Shareholders of JMG Corporation Limited ("Target Company") pursuant to and in compliance with Regulations 3(1) & 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. This Corrigendum should be read in conjunction with the original Detailed Public Statement ("DPS") that appeared in all editions of the Business Standard (English) and Business Standard (Hindi) and the Mumbai Edition of Mumbai Lakshadweep (Marathi) on October 06, 2012, unless otherwise specified.

Shareholders are requested to kindly note the following:

1. The revised schedule of activities is given below:

Nature of Activity	Original Schedule Day and Date	Revised Schedule Day and Date
Date of the Public Announcement	Saturday, September 29, 2012	Saturday, September 29, 2012
Date of publication of the Detailed Public Statement	Saturday, October 06, 2012	Saturday, October 06, 2012
Last date of filing of Draft Letter of Offer with SEBI	Friday, October 12, 2012	Friday, October 12, 2012
Last date for a Competing Offer	Tuesday, October 30, 2012	Tuesday, October 30, 2012
Identified Date*	Thursday, November 08, 2012	Friday, November 23, 2012
Last Date by which Letter of Offer will be dispatched to the Shareholders	Monday, November 19, 2012	Monday, December 03, 2012
Last Date for revising the Offer Price/Offer Size	Tuesday, November 20, 2012	Tuesday, December 04, 2012
Last date by which an independent committee of the Board of Target Company shall give its recommendation	Thursday, November 22, 2012	Thursday, December 06, 2012
Advertisement of Schedule of Activities for Open Offer, status of statutory and other approvals in newspaper	Friday, November 23, 2012	Friday, December 07, 2012
Date of commencement of tendering period (Offer Opening Date)	Monday, November 26, 2012	Monday, December 10, 2012
Date of expiry of tendering period (Offer Closing Date)	Monday, December 10, 2012	Friday, December 21, 2012
Date by which all requirements including payment of consideration would be completed	Monday, December 24, 2012	Monday, January 07, 2013

**Identified Date is only for the purpose of determining the names of the shareholders as on such date to whom the Letter of Offer would be sent. All owners (registered or unregistered) of Equity Shares of the Target Company (except the Acquirer and the Sellers) are eligible to participate in the Offer any time before the closure of the Offer.*

The other terms and conditions of the Offer remain unchanged.

This Corrigendum is expected to be available on SEBI's website at www.sebi.gov.in.

Issued by Manager to the Offer



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Contact Person: Heemadri Mukerjee and Amit Kumar

Place : New Delhi

Date : November 26, 2012

For and on behalf of Atul Kumar Mishra